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* IN THE HIGH COURT OF DELHI AT NEW DELHI

LPA 721/2019 & CM APPL. 494/2021 +

NORTH DELHI MUNICIPAL CORPORATION Appellant

Mr.Sanjay Poddar, Sr. Adv. with Through: Ms.Puja Kalra, Mr.Govind Kumar and Mr. Virendra Singh, Advocates

versus

PUSHPA DEVI & ORS Respondents

Through:

Mr.Ankur Mittal, Mr.Ankur Saboo, Advocates for R-1

- 8 +
- LPA 722/2019, CM APPL. 63244/2023
 - NORTH DELHI MUNICIPAL CORPORATION Appellant
 - Mr.Sanjay Poddar, Sr. Adv. with Through: Ms.Puja Kalra, Mr.Govind Kumar and Mr. Virendra Singh, Advocates

versus

SARITA GUPTA & ORS Respondents Mr.Ankur Mittal, Mr.Ankur Saboo, Through: Advocates for R-1 Ms. Smita Maan, Advocate for Applicant in CM APPL. 63244/2023

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LPA 723/2019 +NORTH DELHI MUNICIPAL CORPORATION Appellant Mr.Sanjay Poddar, Sr. Adv. with Through: Ms.Puja Kalra, Mr.Govind Kumar and Mr.Virendra Singh, Advocates

versus





TILAK RAJ JAIN & ORS Respondents Through: Mr.Siddharth Panda, Advocate for L&B/LAC

CORAM: HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

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ORDER 03.04.2024

List on 4th April, 2024.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

APRIL 3, 2024 AS